

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3776
ANSWERED ON 03.01.2019

DUMPING OF SOLID WASTES INTO GANGA RIVER

3776. SHRI KALIKESH N. SINGH DEO

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of dams and barrages built over various stretches of Ganga river;
- (b) whether the Government has taken any steps to improve the flow of Ganga river and if so, the details thereof and if not, the reasons therefor;
- (c) the details of municipal and solid wastes being dumped into river Ganga, State-wise;
- (d) whether the Government has taken any steps to curb dumping of solid and municipal wastes into the Ganga river; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) The details of dams and barrages built over various stretches of main stem of river Ganga including Bhagirathi and Alaknanda are given at **Annexure – I**.
- (b) The Government of India have issued a Gazette Notification No.S.O.5195(E) dated 9th October, 2018 to maintain a minimum environmental flow in river Ganga from its origin to Unnao (Uttar Pradesh). The Gazette Notification is available on URL https://nmcg.nic.in/writereaddata/fileupload/28_190717.pdf.
- (c) The total Municipal Solid Waste (MSW) generation from the 97 towns along the river Ganga, as per the data provided by States, is estimated at 11,625 Tons per Day (TPD). The State-wise breakup of the above is as under:

State	Solid Waste (TPD)	Municipal Waste Water (MLD)
Uttarakhand	379	85
Uttar Pradesh	3275	968
Bihar	1811	456
Jharkhand	28	13
West Bengal	6132	1432
Total	11625	2953

(d) & (e) For effective management of Municipal Solid Waste (MSW) in the country, Govt. of India notified Solid Waste Management rules, 2016. In addition, Central Pollution Control Board issued directions to municipal bodies under section 5 of Environment (protection) Act, 1986 and section 18 (1)(b) of Water Act 1974 to ensure compliance of the legal provisions.

Steps are being taken to increase the waste processing capacity in Ganga town. Ministry of Housing & Urban Affairs provides financial assistance of 35% of the project cost to state Govt./UTs as viability grant fund for Solid Waste Management.

Annexure referred to in reply to part (a) of Unstarred Question No. 3776 to be answered in Lok Sabha on 03.01.2019 regarding “Dumping of Solid Wastes into Ganga River”

List of dams and barrages built over various stretches of main stem of river Ganga including Bhagirathi and Alaknanda

S.No.	Name of Dams and Barrages	State
1	Tehri Stage-I	Uttrakhand
2	Koteshwar	Uttrakhand
3	Maneri Bhali - I	Uttrakhand
4	Maneri Bhali - II	Uttrakhand
5	Shrinagar	Uttrakhand
6	Vishnu Prayag	Uttrakhand
7	Pashulok Barrage	Uttrakhand
8	Bhingoda Barrage	Uttrakhand
9	Madhya Ganga Barrage	Uttar Pradesh
10	Narora Barrage	Uttar Pradesh
11	Kanpur (Lav Khush) Barrage	Uttar Pradesh
12	Farakka Barrage	West Bengal